

Government of Maharashtra
(Revenue Department)
OFFICE OF SUB-DIVISIONAL OFFICER, HAVELI
HAVELI SUB-DIVISION ,

Address: Nilgiri Bungalow, Queen's Garden,
Back to Alpabachat Bhavan, Pune- 411 001.

Phone: 020-26330832

e-mail : sdopune@gmail.com

O.No. Land/Kavi/692/2024

Date: 08/05/2024

To,

Hon'ble Registrar,
NGT Pune.

Subject: O.A. No. 132/2023 (LP No. 07/2023)
Jan Jagruti Samajik Manch
v/s
District Collector Pune

Reference: 1) Order passed by this Hon'ble Tribunal
dated 03.07.2023
2) Order dated 04.03.2024
3) Order dated 25.04.2024

- 1) It is respectfully submitted that, compliant/letter has been filed by President Jan Jagruti Samajik Manch Dehu Gaon regarding a proposal for cutting of large number of approximately 2 Lacks of trees from the Government grazing land. In view of the complaint the Hon'ble Tribunal by order dated 03.07.2023

called report from District Collector Pune with respect to the truthfulness of the complaint as to whether there is any apprehension and proposal of tree cutting without permission as is being alleged by the complainant.

- 2) It is respectfully submitted that, since the Loksabha General Election-2024 programme was declared by the Hon'ble Election Commission of India, all the staff and officials are busy in preparation of the election work and election duties, the factual report cannot be filed within stipulated period. The answering Respondent is appoligze for the delay in filing report on behalf of the Collector Pune.
- 3) It is submitted that, in view of said order, the Collector Office deputed Sub Divisional Officer Haveli to verify the truthfulness of the complaint and to submit report before this Hon'ble Tribunal on behalf of Collector Pune. The Sub Divisional Officer directed to the Tahsildar and Talathi of village Dehugaon to visit the spot and file the enquiry report. The concerned talathi submitted detailed report thereby stated as under-

Total area of government grazing land in question is 59 H 39 R situated at Gat No. 97, village-Dehu, Taluka-Haveli, Dist-Pune. Out of the total area, area of 26 H is planted with trees. There are approximately 45 to 50 thousand small and large trees such as Glarecidia, Pimpal, Neem, Hirda and other trees. As on today there is no any tree felling is found in the said land.

- 4) It is submitted that, in the rest of area there is a 60 ft. And 400 mt. road constructed under the Dehu development plan. Further approximately in 10 R area there is Public toilet, in approximately O H 40 R area there is a SWTP and mining depot which are closed. Dehu Nagar Panchayat has created dumping ground in the said mining depot. Nearby the said area there are five natural lakes (Pazar Talav) and there is one Bullock Ghat nearby said mining depot.
- 5) It is submitted that, as per the complaint, there is no any proposal for cutting large number of trees from the said Government grazing land. The office of the Police Commissioner Pimpri Chinchwad requested before the

Collector Office Pune, to allot an area of 20 H O R out of the said government grazing land for the purpose of construction of head-quarter of Police Commissioner office, parade ground, play ground, residential quarters and for other offices. The said proposal is under consideration and no any further decision has been taken by the government on the said proposal.

- 6) It is submitted that, in view of the above there is no any apprehension and proposal of tree cutting without permission as alleged by the complainant. Considering the above it is requested to place this report before the Hon'ble Tribunal on scheduled date. Hence, this report.

Place- Pune

Date- /05/2024

Yours faithfully,



(Sanjay Asawale)

Sub Divisional Officer, Haveli,
Sub-Division, Haveli
Authorised officer on behalf of
Collector Pune